

**Central Administrative Tribunal
Jammu Bench, Jammu**



T.A. No.62/2722/2020

This the 27th day of October, 2020

(Through Video Conferencing)

**Hon'ble Mr. Rakesh Sagar Jain, Member (J)
Hon'ble Mr. Anand Mathur, Member (A)**

Showkat Hussain Wani, Age 52 years, S/o Muhammad Ismail Wani, R/o Lal Bazar, Srinagar.

...Applicant

(By Advocate : Mr. Nissar Ahmed)

Versus

1. State of Jammu and Kashmir through Secretary to Govt. Commerce and Industries Department, Civil Secretariat, Jammu / Srinagar.
2. Director Handicrafts, Kashmir, Srinagar.
3. Joint Director Handicrafts Kashmir, Srinagar.
4. Chief Designer, School of Designs, Department of Handicrafts, Srinagar.

...Respondents

(By Adv : Mr. Rajesh Thapa, DAG)

O R D E R (ORAL)

Hon'ble Mr. Rakesh Sagar Jain, Member (J):

Learned counsel for the applicant submits that the present

TA be dismissed as becoming infructuous.

2. In view of the submission made by learned counsel for the applicant the present TA is dismissed as having become infructuous. There is no order as to cost.



(Anand Mathur)
Member (A)

(Rakesh Sagar Jain)
Member (J)

Piyush